

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL, NEW DELHI**

**ORIGINAL APPLICATION NO. 606 OF 2018**

**IN THE MATTER OF:-**

**COMPLIANCE OF MUNICIPAL SOLID WASTE  
MANAGEMENT RULES, 2016 AND OTHER  
ENVIRONMENTAL ISSUES.**

**VS**

**ADDITIONAL REPORT FILED ON BEHALF OF STATE  
OF RAJASTHAN IN PURSUANT TO THE HEARING  
DATED 17.09.2024**

**PAPER-BOOKS**

**[FOR INDEX KINDLY SEE INSIDE]**

**FILED BY**

**Shiv Mangal Sharma  
Additional Advocate General  
for State of Rajasthan  
& Saurabh Rajpal, Advocate,  
D-291, 2<sup>nd</sup> & 3<sup>rd</sup> Floor,  
Defence Colony, New Delhi-110024**

**Filed on:-29.09.2024**

**Place:- New Delhi**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
IN THE MATTER OF ORIGINAL APPLICATION NO. 606 / 2018  
COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016**

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4. Vakalatnama Filed on Behalf of State of Rajasthan

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Date: 29 /09/2024  
Place: Jaipur

*S. Yadav*  
Submitted by:  
State of Rajasthan  
Through

*(Signature)*  
(Rajesh Yadav)  
Principal Secretary  
Local Self Government  
Department, GoR,  
Jaipur  
Mobile:

**(Rajesh Yadav)  
Pr. Secy. LSGD**

**ORIGINAL APPLICATION NO. 606 / 2018**  
**"MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016"**  
**COMPLIANCE REPORT**  
**BY**  
**THE STATE OF RAJASTHAN**

The instant matter pertains to the compliance of Municipal Solid Waste Rules, 2016 by all the States and Union Territories. Hon'ble Tribunal was pleased to pass detailed directions vide its orders dated 16.01.2019, 15.04.2019, 07.01.2020 and 25.02.2020. In compliance of the directions passed by the Hon'ble Tribunal, compliance progress reports are being filed by the State. The State of Rajasthan hereby submits the Compliance Report for the period March 2024 to September 2024.

It is also pertinent to mention that there has been a significant progress on the ground level in the last 06 months i.e. March to September 2024.

**Preliminary Submissions:**

Department of Local Self Government under Govt of Rajasthan has been at the forefront of complying with Solid Waste Management Rules 2016. The state has been working earnestly towards complying with the orders of Hon'ble NGT. The entire government machinery; the Directorate of Local Bodies including all ULBs in state have been at the forefront for compliance of directions from Hon'ble NGT. It is also respectfully submitted that the data updation of the all ULBs is being done at state level on observations raised.

**BRIEF SUMMERY:**

**LIQUID WASTE MANAGEMENT**

<b>Summary of LIQUID WASTE in Rajasthan State</b>	
❖ Total no. of ULBs in State:	196 (193 towns)
Estimated Sewage Generation in State (in MLD):	1649.95 MLD
Total no. of Towns covered under Sewerage:	71 Towns with sewage generation 1429.38 MLD
Total no. of Towns covered under FSTP:	122 Town with estimated sewage generation 220.57 MLD
Existing no. of STPs in 71 towns and Treatment Capacity:	129 and 1412.48 MLD
Capacity Utilization of existing STPs (in MLD):	1047.54 MLD
Gap in Treatment Capacity from Generation (in MLD) in 71 towns:	381.84 MLD
Gap in remaining towns (Covered under Faecal Sludge Treatment Plants)	220.57 MLD (Equivalent to 2256 KLD Faecal Sludge) - 42.04 MLD (Equivalent to 430 KLD) = 178.53 MLD
<b>Overall GAP in State (Sewerage + FSTP towns)</b>	<b>381.84 MLD + 178.53 MLD = 560.37 MLD (GAP)</b>

  
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**Pr. Secy. LSGD**

**(Rajesh Yadav)**  
**Pr. Secy. LSGD**

Comparison of Yearly Progress from 2020-21 to 2024-25 in LIQUID WASTE MANAGEMENT:

Particulars	2020-21 (Sept. 2020)	2021-22 (Oct. 2021)	2022-23 (Dec. 2022)	2023-24 (Feb. 2024)	2024-25 (up to 17.09.2024)
Details of Operational STPs	72 with Capacity 979.18 MLD	102 with Capacity of 1071.18 MLD	118 with Capacity of 1298.68 MLD	119 with Capacity of 1334.68 MLD	129 with Capacity of 1412.28 MLD
Capacity Utilization	441.05 MLD	681.37 MLD	799.03 MLD	987.93 MLD	1047.54LD

State is committed to achieve the target of treating 100% sewerage and continuously progressing which shows in the chart below:

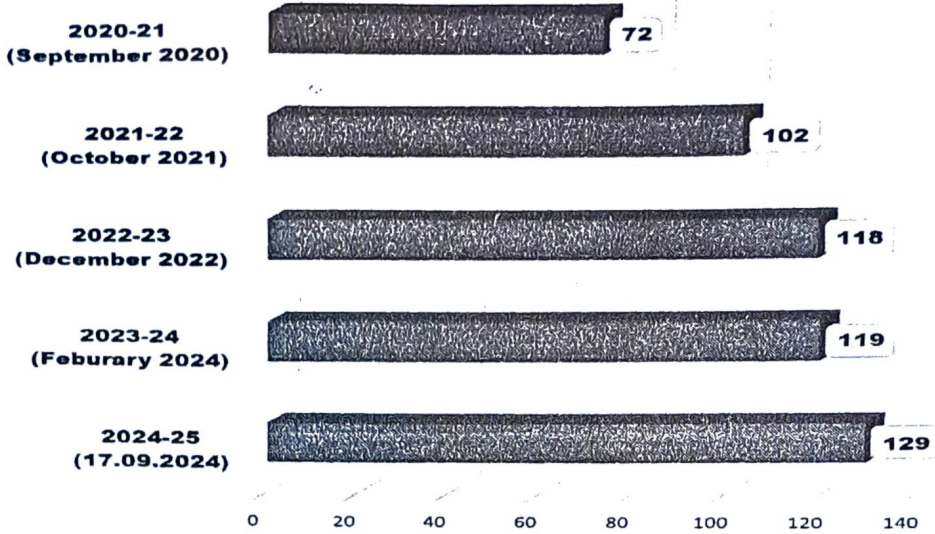
Progress in LIQUID WASTE MANAGEMENT from 27/02/2024 to 17/09/2024:

COMPARATIVELY PROGRESS REPORT ON NGT 606/2018 COMPLIANCE (from Feb-2024 to September-2024)				
S. No.	Particulars	Status as on 27/02/2024	Status as on 31/07/2024	Status as on 17/09/2024
<b>SEWAGE TREATMENT PLANTS</b>				
1	Total STPs in State	199	203	203
1.1	No. of OPERATIONAL STPs	119	120	129
1.2	Existing Capacity of operational STPs	1334.68 MLD	1336.18 MLD	1412.48 MLD
1.3	Sewerage Treatment plant utilization capacity	987.93 MLD	1021.59 MLD	1047.54 MLD
2	No. of UNDER CONSTRUCTION STPs	80	83	74
2.1	Existing Capacity of under construction STPs	607.45 MLD	618.95 MLD	542.85 MLD
3	OCEMS installed and connected to RSPCB server	92	103	103
<b>FAECAL SLUDGE TREATMENT PLANTS (FSTPs)</b>				
5	Total Operational FSTPs in State	3 in 4 ULBs (50 KLD)	3 in 4 ULBs (50 KLD)	22 in 24 ULBs (430 KLD)
6	Total FSTP under construction	111 in 113 ULBs (2171 KLD)	119 in 121 ULBs (2206 KLD)	100 in 101 ULBs (1776 KLD)

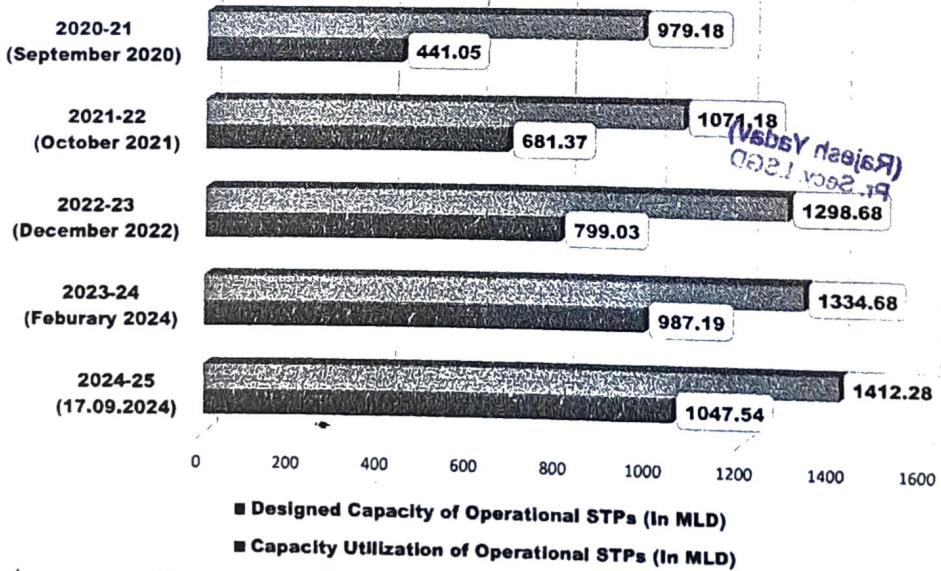
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**No. of Operational STPs**



**STP Design Capacity & Utilization**



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Details regarding FAECAL SLUDGE TREATMENT PLANTS FOR TREATING FAECAL SLUDGE in Rajasthan State:			
The remaining ULBs have not been covered under Sewerage due to lack of adequate water supply level (135 lpcd) in these towns. Therefore, these towns cannot be covered under Sewerage.			
FAECAL SLUDGE TREATMENT PLANTS (FSTPs)			
Particulars	Status as on 27/02/2024	Status as on 31/08/2024	Status as on 17/09/2024
Total Operational FSTPs in State	3 in 4 ULBs (50 KLD)	3 in 4 ULBs (50 KLD)	22 in 24 ULBs (430 KLD)
Total FSTP under construction	111 in 113 ULBs (2171 KLD)	119 in 121 ULBs (2206 KLD)	100 in 101 ULBs (1776 KLD)
No. of operational FSTPs:	3 Nos. in 4 ULBs (till July-2024)		
No. of Operational FSTP:	22 Nos. In 23 ULBs (till 17 Sept.-2024)		
No. of FSTPs Under Construction:	100 Nos. in 101 ULBs (Expected to be completed by March 2025)		
The MBBR Technology Adopted to establish these FSTPs in State.			
Details of REUSE OF TREATED WASTE WATER in operational STPs			
No. of Operational STPs I20:	533.40 MLD		
❖ Installation of OCEMS in Operational STPs			
OCEMS installed and connected to RSPCB Server:	103 Nos.		
OCEMS Installation remaining:	17 (STPs are under up-gradation and under process to install)		



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## SOLID WASTE MANAGEMENT

### Summary of Solid Waste Management in Rajasthan State

❖ Total Waste Generation:	6523 TPD (Approx.)
❖ Total Waste Processing:	4640.2 TPD
❖ GAP in MSW Processing:	1882.8 TPD
❖ <b>Under Construction Centralized SWM Processing:</b>	
148 SWM Processing Plants:	5120.77 TPD
17 Material Recovery Facility:	285.9 TPD
❖ <b>Under Tendering/Pipeline Centralized SWM Processing:</b>	
23 Tender to be issued	
for SWM Processing Plants:	315.8 TPD

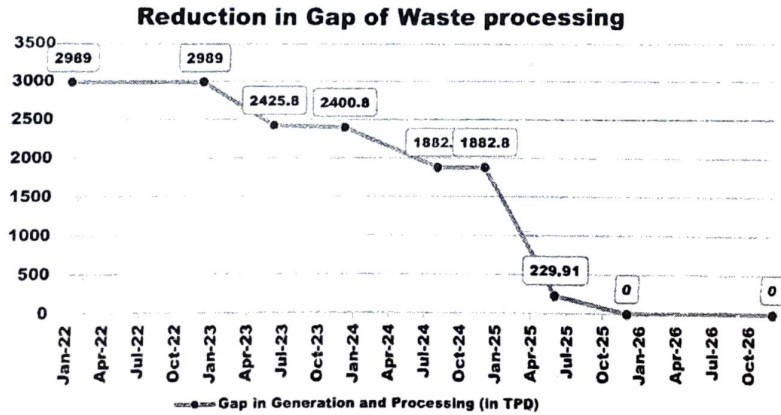
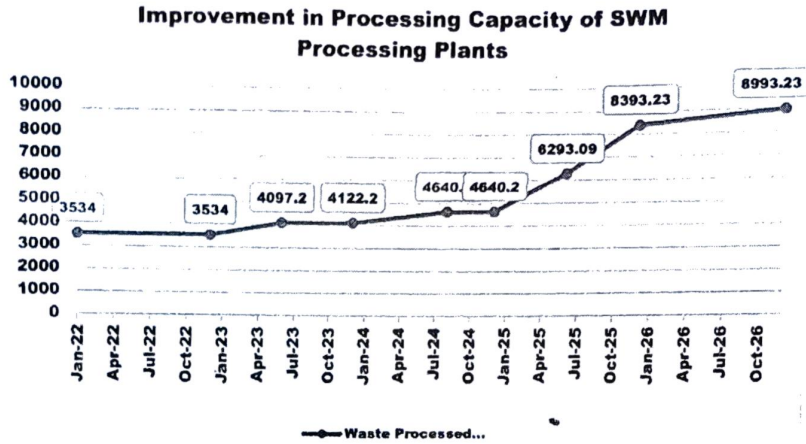
COMPARATIVELY PROGRESS REPORT ON NGT 606/2018 COMPLIANCE (from Feb- 2024 to Sept.-2024)				
S. No.	Plant Status	Status as on 27/02/2024	Status as on 31/07/2024	Status as on 17.09.2024
		No of Plants with Capacity (in TPD)	No of Plants with Capacity (in TPD)	No of Plants with Capacity (in TPD)
<b>SOLID WASTE PROCESSING</b>				
1	Operational MRF	152 (1643.20 TPD)	153 (1961.2 TPD)	153 (1961.2 TPD)
2	Under Construction MRF	18 (89.1 TPD)	17 (285.9 TPD)	17 (285.9)
3	SWM Operational Processing plants	16 (1297)	20 (1497 TPD)	20 (1497 TPD)
4	Under Construction SWM Processing plants	131 (5543 TPD)	138 (4993.03 TPD)	148 (5120.77 TPD)
5	Under Tendering SWM Processing plants	-	26 (409 TPD)	23 (315.8 TPD)
<b>LEGACY WASTE REMEDIATION</b>				
6	Remediation Done	29.75 lac cu. m	52.79 lac cu. m	54.89 lac cu. m

Comparison of Yearly Progress from Dec. 2022 to Aug- 2024 and Future Projections thereafter till Dec-2025 in SOLID WASTE MANAGEMENT (till Dec. 2025, no Gap remains in Fresh Waste Processing)

Status Month-Year	Waste Processed (in TPD)	Gap in Generation and Processing (in TPD)
Dec-2022	3534	2988.8
Jun-2023	4097.2	2425.8

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Dec-2023	4122.2	2400.8
Aug-2024	4640.2	1882.8
Future projections based on Action Plan to achieve the Zero gap in processing of Solid Waste by Dec' 2025:		
Dec-2024	4640.2	1882.8
Jun-2025	6293.09	229.91
Dec-2025	8393.23	0



*(Signature)*  
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## Legacy waste Remediation

Total Legacy waste Quantity (176 Dumpsites) in state (as per survey conducted till Dec 2021): **88.03 Lac cum Equivalent to 74.80 Lac Metric Ton**

Total Legacy waste Quantity (176 Dumpsites) in state (till Dec 2025): **123.45 Lac cum Equivalent to 104.93 Lac Metric Ton**

Total Legacy waste Remediated (Qty) till August 2024: **54.89 Lac Cum Equivalent to 46.66 Lakh Metric Ton**

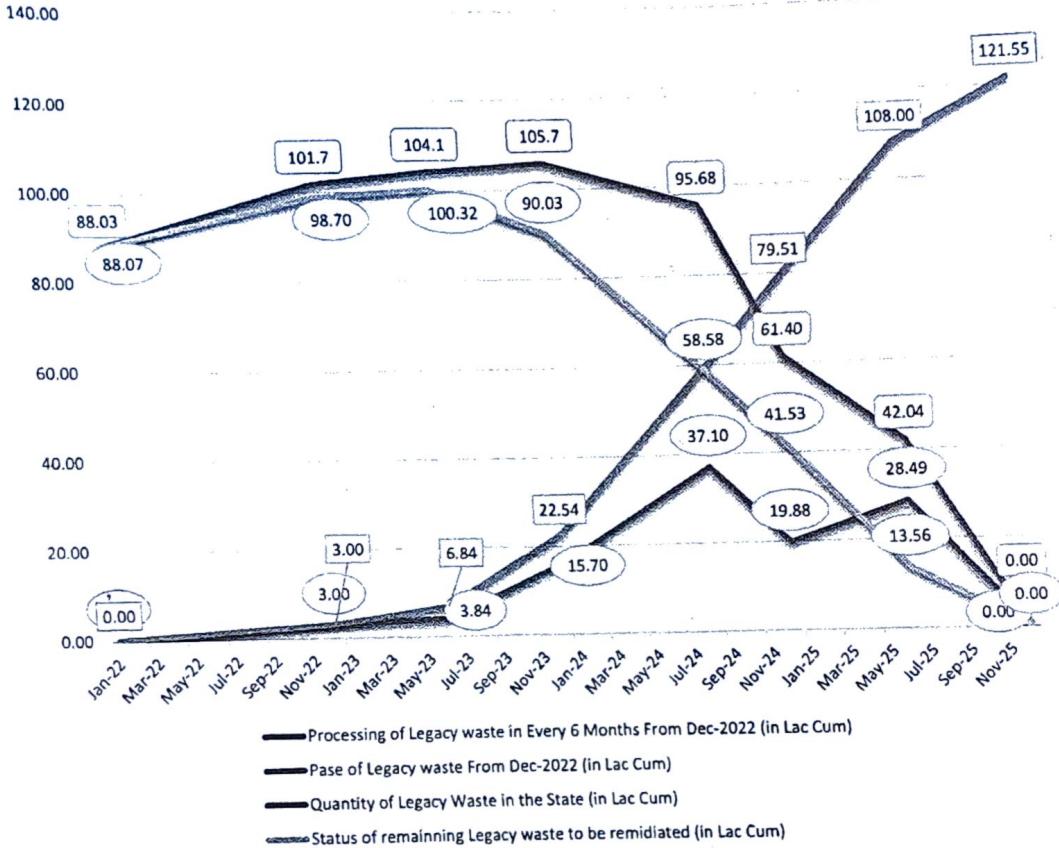
Total Legacy to be Remediated (Qty) till December 2025: **68.56 Lac Cum Equivalent to 58.28 Lakh Metric Ton**


<p>Calculation of <b>TOTAL LEGACY TO BE REMEDIATED (QTY)</b> (until all processing plants become operational and no further legacy waste is generated in the state – to be achieved by Dec' 2025)</p>	<p><b>Existing Amount of Legacy + Legacy Accumulated from 2022-2025 Due to Gap in Processing</b>            = 28.15 + 26.28+3.43+0.42 Lac MT            = 58.28 Lac MT</p> <p><b>CALCULATION OF ACCUMULATED LEGACY WASTE</b> from 2022 to December 2025, until all processing plants become operational and no further legacy waste is generated in the state.            = 2400.8 * 365 days * 3 = 26.28 Lac MT (till dec. 2024)            = 1882.8*180 days =3.43 Lac MT (till June. 2025)            = 229.91*180 days =0.42 Lac MT (till Dec. 2025)            = 30.13 Lac MT</p>
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Month-Year	Quantity of Waste Being Disposed on Dumpsite in Tonne	Processing of Legacy waste in Every 6 Months from Dec-2022 (in Lac Cum)	Pace of Legacy waste From Dec-2022 (in Lac Cum)	Quantity of Legacy Waste in the State (in Lac Cum)	Status of remaining Legacy waste to be remediated (in Lac Cum)
Jan-22	2989	0.00	0.00	88.03	88.07
Dec-22	2989	3.00	3.00	101.70	98.70
Jun-23	2425.8	3.84	6.84	104.16	100.32
Dec-23	2400.8	15.70	22.54	105.72	90.03
Aug-24	1882.8	37.10	59.63	95.68	58.58
Dec-24	1882.8	19.88	79.51	61.40	41.53
Jun-25	229.91	28.49	108.00	42.04	13.56
Dec-25	0	0.00	121.55	0.00	0.00

  
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### Legacy Waste Remediation Details



  
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Status Report on the Queries raised by Hon'ble NGT on hearing dated 17.09.2024		
S. No.	Particulars	Description
1	Test reports of STPs and ONLINE CONTINUOUS EFFLUENT MONITORING SYSTEM (OCEMS) reports from OCEMS Portal	<ul style="list-style-type: none"> <li>Sample reports from ONLINE CONTINUOUS EFFLUENT MONITORING SYSTEM (OCEMS) Portal regarding performance of STPs have been attached as Annexure -1</li> <li>The test reports of STPs treated discharge water have been submitted by the State in compliance of Hon'ble NGT order dated 09.11.2023 Annexure -5 (Page No. 22-274) of Report submitted dated 15 Feb-2024.</li> </ul>
2	Justification for long timelines of STPs, FSTPs and SWM processing plants	<p>The establishment of STPs, FSTPs and SOLID WASTE PROCESSING PLANTS include the following processes, which involve the following process:</p> <ol style="list-style-type: none"> <li><b>1. Site Selection and Land Acquisition:</b> Identifying suitable locations for establishment of these plants is crucial as this process involves environmental assessments and linked with legal and regulatory framework.</li> <li><b>2. Survey, Design &amp; Layout:</b> Survey of project, preparation of design and layout plan.</li> <li><b>3. Grant of Consent to Establish:</b> Process of obtaining the necessary consent to Establish from Rajasthan State Pollution Control Board with all requisite information's (Survey report, Lease deed, Effluent Management System, Process flow, water balance &amp; Waste water balance plan, material utilization plan, Layout Plan, Project plan etc.) is mandatory.</li> <li><b>4. Construction work:</b> Building the necessary infrastructure, including construction of plant, access roads, utilities, and waste transport systems, etc. is essential. The STP/FSTP civil work require about nine months then EMI (Electromechanical &amp; Instrumentation) require three months.</li> <li><b>5. Installation of Mechanical Machinery and Equipments:</b> Third Party Inspection of Electromechanical Items (Factory Inspection) before dispatch of machinery to site is required in plants.</li> <li><b>6. Trial run of the plants</b></li> </ol>

  
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30 days of trial run followed by 90 days of commissioning period is being kept for successful operation of plant and achieving performance guaranteed parameters.

7. **Grant of Consent to Operate:** Before operation of plants, consent is required under Air & Water Act from Rajasthan State Pollution Control Board. The disposal time for the application by RSPCB is 90 days.

*Note: It is also worth mentioning that these timelines also extended if any public agitation, litigations or national level clearances required.*

Particulars	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
Site Selection and Land Acquisition	1																	
Survey, Design & Layout	2																	
Grant of Consent to Establish	3																	
Civil Construction work	4																	
Factory Inspection By Third Party	3																	
Electromechanical Installation work	3																	
Trial Run of Plant	2																	
Consent to Operate and Commissioning	3																	


Particulars	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
Site Selection and Land Acquisition	1																	
Survey, Design & Layout	2																	
Grant of Consent to Establish	2																	
Civil Construction work	9																	
Electromechanical Installation work	3																	
Trial Run of Plant	1																	
Consent to Operate and Commissioning	3																	

Sr. No.	Particulars	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	Site Cleaning																	
2	Conducting Survey (Tidal Station Survey, Contour Survey, Soil Testing Etc.)																	
3	Design and Drawing																	
4	Consents to Establish																	
5	Construction Work (Guard Room, Office Building, Machinery, Foundation, Approach Road etc.)																	
6	Installation of Machinery & Equipments at site																	
7	Trial run of Plant																	
8	Consent to Operate and Commissioning																	

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3	Current status of 16 Under commissioning STPs and their expected date of operation	<ul style="list-style-type: none"> <li>120 STPs were operational till 31<sup>st</sup> July 2024 (date of status report submission). Currently, 129 STPs are Operational as on 17.09.2024 (9 more STPs have become Operational from last submitted report).</li> <li>Capacity of 9 newly operational STPs is 76.10 MLD</li> <li>Capacity Utilization of these 9 STPs 25.95 MLD</li> <li>Remaining 7 STPs (19.70 MLD) shall be operational by November 2024.</li> </ul>																																																
4	Comparison of Yearly Progress from 2019-20 onwards, showing yearly progress in SWM as well as WWM	<p>Comparison of Yearly Progress from 2020-21 to 2024-25 in LIQUID WASTE MANAGEMENT:</p> <table border="1" data-bbox="459 502 1166 917"> <thead> <tr> <th>Particulars</th> <th>2020-21 (Sept. 2020)</th> <th>2021-22 (Oct. 2021)</th> <th>2022-23 (Dec. 2022)</th> <th>2023-24 (Feb. 2024)</th> <th>2024-25 (up to 17.09.2024)</th> </tr> </thead> <tbody> <tr> <td>Details of Operational STPs</td> <td>72 with Capacity of 979.18 MLD</td> <td>102 with Capacity of 1071.18 MLD</td> <td>118 with Capacity of 1298.68 MLD</td> <td>119 with Capacity of 1334.68 MLD</td> <td>129 with Capacity of 1412.28 MLD</td> </tr> <tr> <td>Capacity Utilization</td> <td>441.05 MLD</td> <td>681.37 MLD</td> <td>799.03 MLD</td> <td>987.93ML D</td> <td>987.94ML D</td> </tr> </tbody> </table> <p>Comparison of Yearly Progress from 2020-21 to 2024-25 in SOLID WASTE MANAGEMENT:</p> <table border="1" data-bbox="418 985 1193 1400"> <thead> <tr> <th>Status Month-Year</th> <th>Waste Processed (in TPD)</th> <th>Gap in Generation and Processing (in TPD)</th> </tr> </thead> <tbody> <tr> <td>Jan-2022</td> <td>3534</td> <td>2989</td> </tr> <tr> <td>Dec-2022</td> <td>3534</td> <td>2989</td> </tr> <tr> <td>Jun-2023</td> <td>4097.2</td> <td>2425.8</td> </tr> <tr> <td>Dec-2023</td> <td>4122.2</td> <td>2400.8</td> </tr> <tr> <td>Aug-2024</td> <td>4640.2</td> <td>1882.8</td> </tr> <tr> <td colspan="3">Future projections based on Action Plan to achieve the Zero gap in processing of Solid Waste by Dec' 2025:</td> </tr> <tr> <td>Dec-2024</td> <td>4640.2</td> <td>1882.8</td> </tr> <tr> <td>Jun-2025</td> <td>6293.09</td> <td>229.91</td> </tr> <tr> <td>Dec-2025</td> <td>8393.23</td> <td>0</td> </tr> </tbody> </table>	Particulars	2020-21 (Sept. 2020)	2021-22 (Oct. 2021)	2022-23 (Dec. 2022)	2023-24 (Feb. 2024)	2024-25 (up to 17.09.2024)	Details of Operational STPs	72 with Capacity of 979.18 MLD	102 with Capacity of 1071.18 MLD	118 with Capacity of 1298.68 MLD	119 with Capacity of 1334.68 MLD	129 with Capacity of 1412.28 MLD	Capacity Utilization	441.05 MLD	681.37 MLD	799.03 MLD	987.93ML D	987.94ML D	Status Month-Year	Waste Processed (in TPD)	Gap in Generation and Processing (in TPD)	Jan-2022	3534	2989	Dec-2022	3534	2989	Jun-2023	4097.2	2425.8	Dec-2023	4122.2	2400.8	Aug-2024	4640.2	1882.8	Future projections based on Action Plan to achieve the Zero gap in processing of Solid Waste by Dec' 2025:			Dec-2024	4640.2	1882.8	Jun-2025	6293.09	229.91	Dec-2025	8393.23	0
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5	Legacy waste accumulation other than 88 lakhs cum data	<p>➤ <b>Accumulation of TOTAL LEGACY WASTE from 2022 to Dec-2025 (till Solid Waste Processing Plants become Operational):</b>  From 2022, 2023, 2024 &amp; 2025: = 30.13 Lac MT  Assessment of Legacy Waste based on the GAP in processing (dumping of fresh waste due to non-existence of processing facility during 2022, 2023 &amp; 2024): 26.28 Lakhs MT (at end of December 2024) (the above accumulation data were already submitted by the State in compliance of Hon'ble NGT order dated 09.11.2023 Page No. 2, point no. 4 of Report submitted on 15 Feb-2024)</p> <p><b>CALCULATION OF ACCUMULATED LEGACY WASTE from 2022 to December 2025, until all processing plants become operational and no further legacy waste is generated in the state.</b>  = 2400.8 * 365 days * 3 = 26.28 Lac MT (till dec. 2024)  = 1882.8 * 180 days = 3.43 Lac MT (till June. 2025)  = 229.91 * 180 days = 0.42 Lac MT (till Dec. 2025)  = 30.13 Lac MT</p>
2	Copy of Work Orders issued for Legacy Waste and SWM Processing Plants	Copies of Work Orders of Legacy Waste Remediation and SWM Processing Plants are attached in <b>Annexure-2</b> .
3	Legacy waste is being treated and also accumulating due to gap in treatment. Chart is to be prepared showing at what time the entire legacy waste will become zero in state (when plants will become operational and no legacy will be generated)	The entire generating waste shall be processing solid waste and no further legacy waste will be generating in state – to be achieved by Dec' 2025.

The present updated status report is being filed through the highest official of the Local Self Government Department, Government of Rajasthan after verifying all details mentioned here in above.

It is further submitted that all the directions passed by this Hon'ble Tribunal shall be adhered by the State Government and its officers and the matter would also be monitored by the highest officials of the state government as directed by this Hon'ble Tribunal and further affidavit will be filed as when directed by this Hon'ble Tribunal.

(Rajesh Yadav)  
Pr. Secy. LSGD

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

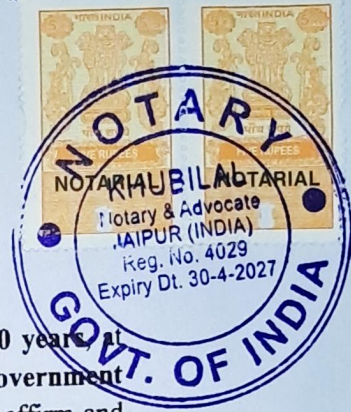
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 / 2018

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016

AFFIDAVIT



I, **Rajesh Yadav**, S/o **Shri Ram Gopal Yadav**, aged about 50 years, at present posted as **Principal Secretary, Local Self Government Department, Government of Rajasthan**, do hereby solemnly affirm and declare as under;

1. I am working as Principal Secretary, Local Self Government Department, Government of Rajasthan and am fully conversant with the facts and circumstances of this case in my official capacity and I have been authorized to swear the accompanying Compliance Report.
2. That the contents of accompanying Compliance Report are true to my knowledge and belief.
3. That Annexures annexed with the accompanying Compliance Report herewith are true/translated copies of their respective originals.

VERIFICATION:-

Verified today at **Delhi** on this **24<sup>th</sup>** day of **September, 2024**. I have read the above affidavit and having understood the contents thereof. I say that the facts stated therein are true to my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

ATTESTED

NOTARY  
JAIPUR (RAJ) INDIA  
24 SEP 2024

DEPONENT  
(Rajesh Yadav)  
Pr. Secy. LSGD

ATTESTED

NOTARY  
JAIPUR (RAJ) INDIA  
24 SEP 2024

DEPONENT

(Rajesh Yadav)  
Pr. Secy. LSGD

Annexure-1

## Sample Test Reports of Operational STPs from OCEMS Portal



## Real Time Data Acquisition And Monitoring

Site Name: Dehlawas STP Unit 2 90 MLD

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 10:15:17

Description	Outletfall Chamber-COD_U	Outletfall Chamber-BOD_U	Outletfall Chamber-TSS_U	Outletfall Chamber-pH_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	6.5 - 9.0
Maximum Data	39.95	7.31	16.21	5.85
Minimum Data	16.92	3.03	7.28	5.69
Geometric Mean	26.78	4.85	11.19	5.76
Median	25.57	4.73	10.81	5.76
Standard Deviation	4.69	0.88	1.97	0.04
Maximum Value At Time	2024-08-02	2024-08-02	2024-08-02	2024-08-31
Minimum Value At Time	2024-08-12	2024-08-12	2024-08-12	2024-08-05
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	Outletfall Chamber-COD_U	Outletfall Chamber-BOD_U	Outletfall Chamber-TSS_U	Outletfall Chamber-pH_U
1	2024-08-01	22.29	4.00	9.96	5.70
2	2024-08-02	39.95	7.31	16.21	5.73
3	2024-08-03	32.85	6.05	13.44	5.71
4	2024-08-04	38.78	7.03	16.21	5.70
5	2024-08-05	30.52	5.48	12.79	5.69
6	2024-08-06	28.78	5.01	12.03	5.69
7	2024-08-07	28.18	5.01	11.82	5.70
8	2024-08-08	25.57	4.58	10.82	5.71
9	2024-08-09	26.01	4.73	10.91	5.73
10	2024-08-10	21.84	3.95	9.19	5.74
11	2024-08-11	22.49	4.12	9.41	5.74
12	2024-08-12	16.92	3.03	7.28	5.75
13	2024-08-13	25.40	4.55	10.63	5.76
14	2024-08-14	34.14	6.16	13.82	5.78

Sl No	Time	Outletfall_Chamber-COD_U	Outletfall_Chamber-BOD_U	Outletfall_Chamber-TSS_U	Outletfall_Chamber-pH_U
15	2024-08-15	27.81	5.00	11.87	5.78
16	2024-08-16	26.72	5.00	11.08	5.77
17	2024-08-17	26.29	5.00	11.02	5.75
18	2024-08-18	26.05	5.00	11.01	5.75
19	2024-08-19	26.01	5.00	11.00	5.76
20	2024-08-20	25.77	5.00	10.81	5.77
21	2024-08-21	25.52	4.99	10.41	5.79
22	2024-08-22	24.89	4.57	10.10	5.80
23	2024-08-23	24.42	4.25	10.02	5.80
24	2024-08-24	24.26	4.13	10.02	5.79
25	2024-08-25	24.68	4.42	10.04	5.79
26	2024-08-26	24.61	4.34	10.01	5.78
27	2024-08-27	24.45	4.21	10.01	5.78
28	2024-08-28	24.65	4.41	10.00	5.80
29	2024-08-29	24.46	4.24	10.00	5.82
30	2024-08-30	24.78	4.26	10.17	5.82
31	2024-08-31	31.06	5.66	14.70	5.85

Report Details: STPDLB | 2024-09-19 10:04:11 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: Dehlawas STP Unit 2 90 MLD

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 10:02:41

Description	Outletfall_Chamber-COD_U	Outletfall_Chamber-BOD_U	Outletfall_Chamber-TSS_U	Outletfall_Chamber-pH_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	6.5 - 9.0
Maximum Data	39.95	7.31	16.21	5.85
Minimum Data	16.92	3.03	7.28	5.69
Geometric Mean	26.78	4.85	11.19	5.76
Median	25.57	4.73	10.81	5.76
Standard Deviation	4.69	0.89	1.97	0.04
Maximum Value At Time	2024-08-02	2024-08-02	2024-08-02	2024-08-31
Minimum Value At Time	2024-08-12	2024-08-12	2024-08-12	2024-08-05
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	Outletfall_Chamber-COD_U	Outletfall_Chamber-BOD_U	Outletfall_Chamber-TSS_U	Outletfall_Chamber-pH_U
1	2024-08-01	22.29	4.00	9.96	5.70
2	2024-08-02	39.95	7.31	16.21	5.73
3	2024-08-03	32.85	6.05	13.44	5.71
4	2024-08-04	38.78	7.03	16.21	5.70
5	2024-08-05	30.52	5.48	12.79	5.69
6	2024-08-06	28.78	5.01	12.03	5.69
7	2024-08-07	28.18	5.01	11.82	5.70
8	2024-08-08	25.57	4.58	10.82	5.71
9	2024-08-09	26.01	4.73	10.91	5.73
10	2024-08-10	21.84	3.95	9.19	5.74
11	2024-08-11	22.49	4.12	9.41	5.74
12	2024-08-12	16.92	3.03	7.28	5.75
13	2024-08-13	25.40	4.55	10.63	5.76
14	2024-08-14	34.14	6.16	13.82	5.78

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-pH_U	STP_Outlet-TSS_U
28	2024-08-28	28.07	5.92	6.65	6.98
29	2024-08-29	27.86	5.89	6.66	6.94
30	2024-08-30	28.48	6.03	6.66	7.09
31	2024-08-31	29.30	6.22	6.67	7.29

Report Details: STPDLB | 2024-09-19 11:47:14 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: M/s Sewage Treatment 6 MLD

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 11:46:22

Description	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-pH_U	STP_Outlet-TSS_U
Prescribed Standards	0 - 50	0 - 10	5.5 - 9	0 - 20
Maximum Data	30.82	6.58	6.78	7.67
Minimum Data	25.36	5.48	6.6	6.29
Geometric Mean	28.48	6.05	6.7	7.08
Median	28.44	6.02	6.7	7.08
Standard Deviation	1.38	0.31	0.05	0.35
Maximum Value At Time	2024-08-25	2024-08-25	2024-08-19	2024-08-25
Minimum Value At Time	2024-08-06	2024-08-06	2024-08-08	2024-08-06
Valid Data Points	26	26	26	26
Total Data Points	31	31	31	31
Data Availability %	83.87%	83.87%	83.87%	83.87%

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-pH_U	STP_Outlet-TSS_U
1	2024-08-01	NA	NA	NA	NA
2	2024-08-02	NA	NA	NA	NA
3	2024-08-03	NA	NA	NA	NA
4	2024-08-04	NA	NA	NA	NA
5	2024-08-05	NA	NA	NA	NA
6	2024-08-06	25.36	5.48	6.76	6.29
7	2024-08-07	26.08	5.56	6.70	6.46
8	2024-08-08	27.38	5.73	6.60	6.80
9	2024-08-09	27.72	5.87	6.73	6.90
10	2024-08-10	29.93	6.37	6.76	7.44
11	2024-08-11	30.35	6.48	6.71	7.55
12	2024-08-12	30.08	6.43	6.67	7.49
13	2024-08-13	28.40	6.01	6.64	7.07
14	2024-08-14	28.68	6.09	6.67	7.14
15	2024-08-15	29.98	6.41	6.68	7.45
16	2024-08-16	29.18	6.27	6.66	7.26
17	2024-08-17	27.50	5.77	6.65	6.83
18	2024-08-18	26.89	5.61	6.73	6.68
19	2024-08-19	27.13	5.72	6.78	6.73
20	2024-08-20	27.68	5.99	6.76	6.88
21	2024-08-21	28.00	5.99	6.74	6.96
22	2024-08-22	28.52	6.06	6.74	7.10
23	2024-08-23	27.93	5.93	6.74	6.96
24	2024-08-24	29.28	6.25	6.74	7.29
25	2024-08-25	30.82	6.58	6.72	7.67
26	2024-08-26	30.71	6.53	6.69	7.64
27	2024-08-27	29.15	6.23	6.66	7.25

Sl No	Time	STP_OUTLET-pH_U	STP_OUTLET-TSS_U	STP_OUTLET-COD_U	STP_OUTLET-BOD_U
28	2024-08-28	8.75	3.52	30.87	5.09
29	2024-08-29	8.85	3.50	31.25	5.16
30	2024-08-30	7.73	3.49	31.14	5.14
31	2024-08-31	6.74	3.48	32.13	5.30

Report Details: STPDLB | 2024-09-19 13:01:29 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: M/s. Bikaner Nagar Nigam, Bikaner

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 12:59:52

Description	STP_OUTLET-pH_U	STP_OUTLET-TSS_U	STP_OUTLET-COD_U	STP_OUTLET-BOD_U
Prescribed Standards	5.5 - 9.0	0 - 20	0 - 50	0 - 10
Maximum Data	8.88	3.79	32.35	5.34
Minimum Data	6.74	3.48	29.68	4.9
Geometric Mean	7.5	3.64	31.09	5.13
Median	7.13	3.66	31.12	5.13
Standard Deviation	0.74	0.1	0.77	0.13
Maximum Value At Time	2024-08-26	2024-08-01	2024-08-02	2024-08-02
Minimum Value At Time	2024-08-31	2024-08-31	2024-08-13	2024-08-13
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	STP_OUTLET-pH_U	STP_OUTLET-TSS_U	STP_OUTLET-COD_U	STP_OUTLET-BOD_U
1	2024-08-01	6.98	3.79	32.05	5.29
2	2024-08-02	6.94	3.77	32.35	5.34
3	2024-08-03	7.04	3.77	32.06	5.29
4	2024-08-04	7.04	3.78	32.20	5.31
5	2024-08-05	6.94	3.77	32.32	5.33
6	2024-08-06	6.99	3.75	31.94	5.27
7	2024-08-07	7.03	3.74	31.69	5.23
8	2024-08-08	6.95	3.73	31.49	5.20
9	2024-08-09	7.13	3.72	31.36	5.17
10	2024-08-10	7.28	3.71	31.28	5.16
11	2024-08-11	7.26	3.71	31.18	5.14
12	2024-08-12	7.08	3.70	30.44	5.02
13	2024-08-13	7.10	3.69	29.68	4.90
14	2024-08-14	7.09	3.69	29.72	4.90
15	2024-08-15	7.04	3.68	29.76	4.91
16	2024-08-16	7.05	3.66	29.82	4.92
17	2024-08-17	7.19	3.64	30.12	4.97
18	2024-08-18	7.20	3.61	30.51	5.03
19	2024-08-19	7.17	3.58	30.87	5.09
20	2024-08-20	7.13	3.57	30.78	5.08
21	2024-08-21	7.15	3.56	30.87	5.09
22	2024-08-22	7.51	3.55	31.15	5.14
23	2024-08-23	8.76	3.53	31.12	5.13
24	2024-08-24	8.87	3.53	31.03	5.12
25	2024-08-25	8.71	3.53	30.97	5.11
26	2024-08-26	8.88	3.53	30.92	5.10
27	2024-08-27	8.78	3.53	30.84	5.09

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
28	2024-08-28	NA	NA	NA	NA
29	2024-08-29	34.07	6.81	8.02	6.68
30	2024-08-30	33.54	6.71	7.89	6.58
31	2024-08-31	34.08	6.82	8.02	6.68

Report Details: STPDLB | 2024-09-19 11:36:37 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: M/s Municipal Council Bhiwadi Near Existing STP (3MLD)

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 11:32:33

Description	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
Prescribed Standards	0 -	0 -	0 -	0 -
Maximum Data	34.75	6.95	8.18	6.81
Minimum Data	33.28	6.66	7.83	6.53
Geometric Mean	34.04	6.81	8.01	6.68
Median	34.08	6.82	8.02	6.68
Standard Deviation	0.4	0.08	0.1	0.08
Maximum Value At Time	2024-08-25	2024-08-25	2024-08-25	2024-08-25
Minimum Value At Time	2024-08-03	2024-08-03	2024-08-03	2024-08-03
Valid Data Points	30	30	30	30
Total Data Points	31	31	31	31
Data Availability %	96.77%	96.77%	96.77%	96.77%

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
1	2024-08-01	33.77	6.75	7.95	6.62
2	2024-08-02	33.42	6.68	7.86	6.55
3	2024-08-03	33.28	6.66	7.83	6.53
4	2024-08-04	33.45	6.69	7.87	6.56
5	2024-08-05	33.79	6.76	7.95	6.63
6	2024-08-06	34.17	6.83	8.04	6.70
7	2024-08-07	34.10	6.82	8.02	6.69
8	2024-08-08	34.03	6.81	8.01	6.67
9	2024-08-09	33.58	6.72	7.90	6.58
10	2024-08-10	33.76	6.75	7.94	6.62
11	2024-08-11	33.97	6.79	7.99	6.66
12	2024-08-12	33.56	6.71	7.90	6.58
13	2024-08-13	33.61	6.72	7.91	6.59
14	2024-08-14	34.08	6.82	8.02	6.68
15	2024-08-15	34.26	6.85	8.06	6.72
16	2024-08-16	33.99	6.80	8.00	6.66
17	2024-08-17	34.10	6.82	8.02	6.69
18	2024-08-18	34.33	6.87	8.08	6.73
19	2024-08-19	34.41	6.88	8.10	6.75
20	2024-08-20	34.40	6.88	8.09	6.75
21	2024-08-21	34.30	6.86	8.07	6.73
22	2024-08-22	34.15	6.83	8.04	6.70
23	2024-08-23	34.63	6.93	8.15	6.79
24	2024-08-24	34.67	6.93	8.16	6.80
25	2024-08-25	34.75	6.95	8.18	6.81
26	2024-08-26	34.59	6.92	8.14	6.78
27	2024-08-27	34.50	6.90	8.12	6.76

Sl No	Time	CCT-pH_U	CCT-TSS_U	CCT-COD_U	CCT-BOD_U
28	2024-08-28	7.15	9.31	48.09	9.22
29	2024-08-29	7.79	8.55	47.51	9.10
30	2024-08-30	8.07	7.87	48.73	9.34
31	2024-08-31	8.27	8.17	50.14	9.61

Report Details: STPDLB | 2024-09-19 13:02:59 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: RUIDP SEWAGE TREATMENT PLANT- (BIKANER)

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 13:01:53

Description	CCT-pH_U	CCT-TSS_U	CCT-COD_U	CCT-BOD_U
Prescribed Standards	6.5 - 9.0	0 - 20	0 - 50	0 - 10
Maximum Data	8.94	9.86	64.52	12.37
Minimum Data	5.97	7.8	45.56	8.73
Geometric Mean	8.14	8.27	48.81	9.36
Median	8.43	7.82	48.47	9.29
Standard Deviation	0.86	0.68	3.41	0.65
Maximum Value At Time	2024-08-17	2024-08-22	2024-08-16	2024-08-16
Minimum Value At Time	2024-08-27	2024-08-04	2024-08-08	2024-08-08
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	CCT-pH_U	CCT-TSS_U	CCT-COD_U	CCT-BOD_U
1	2024-08-01	7.73	9.06	47.64	9.13
2	2024-08-02	7.92	8.60	46.97	9.01
3	2024-08-03	8.12	7.84	46.35	8.89
4	2024-08-04	8.30	7.80	46.24	8.86
5	2024-08-05	8.43	7.80	45.67	8.77
6	2024-08-06	8.59	7.80	45.79	8.80
7	2024-08-07	8.68	7.80	46.13	8.85
8	2024-08-08	8.69	7.81	45.56	8.73
9	2024-08-09	8.69	7.80	47.68	9.13
10	2024-08-10	8.73	7.80	48.31	9.26
11	2024-08-11	8.75	7.80	48.65	9.34
12	2024-08-12	8.78	7.80	48.94	9.39
13	2024-08-13	8.79	7.80	48.65	9.33
14	2024-08-14	8.82	7.80	48.47	9.29
15	2024-08-15	8.87	7.80	54.42	10.43
16	2024-08-16	8.92	7.83	64.52	12.37
17	2024-08-17	8.94	7.80	46.79	8.97
18	2024-08-18	8.92	7.80	47.83	9.17
19	2024-08-19	8.87	7.80	48.61	9.32
20	2024-08-20	8.87	7.82	49.09	9.41
21	2024-08-21	8.33	9.21	47.87	9.18
22	2024-08-22	7.61	9.86	49.98	9.60
23	2024-08-23	7.39	9.51	49.90	9.59
24	2024-08-24	6.82	9.51	49.76	9.53
25	2024-08-25	6.38	9.42	49.75	9.53
26	2024-08-26	6.21	8.56	49.64	9.50
27	2024-08-27	5.97	8.13	49.56	9.50

Sl No	Time	STP_Plant-COD_U	STP_Plant-BOD_U	STP_Plant-TSS_U	STP_Plant-pH_U	STP_Plant-Flow_U
27	2024-08-27	42.24	8.11	14.28	8.22	0.00
28	2024-08-28	47.21	9.37	15.83	8.73	3.16
29	2024-08-29	48.62	8.25	16.26	7.87	28.30
30	2024-08-30	51.12	9.14	17.13	7.87	0.00
31	2024-08-31	60.09	11.52	20.07	7.87	0.00

Report Details: STPDLB | 2024-09-18 23:45:15 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: 2 MLD Municipal Board Nimbahera

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 23:43:53

Description	STP_Plant-COD_U	STP_Plant-BOD_U	STP_Plant-TSS_U	STP_Plant-pH_U	STP_Plant-Flow_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	6.5 - 9.0	0 -
Maximum Data	60.09	11.52	20.07	8.73	28.3
Minimum Data	38.22	6.0	13.26	7.77	0.0
Geometric Mean	42.3	7.64	14.54	7.91	6.85
Median	41.04	7.64	14.02	7.89	7.04
Standard Deviation	4.3	1.03	1.41	0.17	4.85
Maximum Value At Time	2024-08-31	2024-08-31	2024-08-31	2024-08-28	2024-08-29
Minimum Value At Time	2024-08-26	2024-08-14	2024-08-26	2024-08-01	2024-08-27
Valid Data Points	31	31	31	31	31
Total Data Points	31	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%	100.0%

Sl No	Time	STP_Plant-COD_U	STP_Plant-BOD_U	STP_Plant-TSS_U	STP_Plant-pH_U	STP_Plant-Flow_U
1	2024-08-01	42.05	7.96	14.34	7.77	5.02
2	2024-08-02	42.04	8.18	14.42	7.81	7.04
3	2024-08-03	40.81	7.73	14.02	7.83	8.54
4	2024-08-04	40.28	7.69	13.77	7.81	4.76
5	2024-08-05	38.79	7.01	13.37	7.79	5.12
6	2024-08-06	39.36	6.84	13.46	7.90	7.14
7	2024-08-07	40.73	7.44	13.95	7.93	8.60
8	2024-08-08	39.71	6.80	13.56	7.90	9.50
9	2024-08-09	40.63	7.78	16.42	7.84	9.28
10	2024-08-10	40.46	7.51	13.81	7.82	9.67
11	2024-08-11	40.76	7.71	13.97	7.85	9.46
12	2024-08-12	40.04	7.45	13.70	7.86	7.89
13	2024-08-13	41.99	6.88	14.28	7.89	5.92
14	2024-08-14	40.79	6.00	13.78	7.91	7.81
15	2024-08-15	41.94	7.84	14.37	7.90	7.06
16	2024-08-16	40.22	7.12	13.70	7.91	5.82
17	2024-08-17	41.34	7.16	14.15	7.86	8.68
18	2024-08-18	41.09	6.09	13.94	7.87	9.46
19	2024-08-19	41.04	6.20	13.94	7.89	4.54
20	2024-08-20	41.78	7.71	14.38	7.91	3.94
21	2024-08-21	42.99	7.66	14.09	7.93	4.80
22	2024-08-22	44.18	7.83	16.28	7.97	4.70
23	2024-08-23	41.29	7.62	14.30	7.87	8.32
24	2024-08-24	40.49	7.32	13.95	7.95	4.32
25	2024-08-25	39.14	7.64	13.86	7.92	7.18
26	2024-08-26	38.22	7.17	13.26	7.91	6.38

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
28	2024-08-28	34.80	6.75	7.46	7.10
29	2024-08-29	34.14	6.62	7.32	6.97
30	2024-08-30	34.13	6.62	7.31	6.97
31	2024-08-31	34.23	6.64	7.34	6.99

Report Details: STPDLB | 2024-09-19 11:32:08 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: M/s Municipal Council Bhiwadi Mundana Mev STP (2 MLD)

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 11:30:26

Description	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	6.5 - 9
Maximum Data	35.38	6.86	7.58	7.22
Minimum Data	34.13	6.62	7.31	6.97
Geometric Mean	34.93	6.77	7.49	7.13
Median	34.95	6.78	7.49	7.13
Standard Deviation	0.31	0.06	0.07	0.06
Maximum Value At Time	2024-08-23	2024-08-22	2024-08-22	2024-08-22
Minimum Value At Time	2024-08-30	2024-08-29	2024-08-30	2024-08-29
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	STP_Outlet-COD_U	STP_Outlet-BOD_U	STP_Outlet-TSS_U	STP_Outlet-pH_U
1	2024-08-01	34.84	6.76	7.47	7.11
2	2024-08-02	34.99	6.78	7.50	7.14
3	2024-08-03	34.74	6.74	7.45	7.09
4	2024-08-04	34.86	6.76	7.47	7.11
5	2024-08-05	35.17	6.82	7.54	7.18
6	2024-08-06	35.29	6.84	7.56	7.20
7	2024-08-07	35.05	6.80	7.51	7.15
8	2024-08-08	34.76	6.74	7.45	7.09
9	2024-08-09	34.91	6.77	7.48	7.12
10	2024-08-10	34.78	6.74	7.45	7.10
11	2024-08-11	34.79	6.75	7.46	7.10
12	2024-08-12	34.91	6.77	7.48	7.12
13	2024-08-13	35.24	6.83	7.55	7.19
14	2024-08-14	34.78	6.74	7.45	7.10
15	2024-08-15	35.09	6.80	7.52	7.16
16	2024-08-16	35.08	6.80	7.52	7.16
17	2024-08-17	34.95	6.78	7.49	7.13
18	2024-08-18	35.04	6.79	7.51	7.15
19	2024-08-19	35.05	6.80	7.51	7.15
20	2024-08-20	35.07	6.80	7.51	7.16
21	2024-08-21	34.95	6.78	7.49	7.13
22	2024-08-22	35.37	6.86	7.58	7.22
23	2024-08-23	35.38	6.86	7.58	7.22
24	2024-08-24	35.20	6.83	7.54	7.18
25	2024-08-25	35.31	6.85	7.57	7.21
26	2024-08-26	34.92	6.77	7.48	7.13
27	2024-08-27	34.94	6.77	7.49	7.13

Sl No	Time	STP_10MLD_OUTLET-COD_U	STP_10MLD_OUTLET-BOD_U	STP_10MLD_OUTLET-TSS_U	STP_10MLD_OUTLET-pH_U
15	2024-08-15	14.03	2.00	7.36	7.27
16	2024-08-16	15.41	1.81	9.01	7.27
17	2024-08-17	4.89	2.42	1.78	7.29
18	2024-08-18	7.79	2.44	3.06	7.25
19	2024-08-19	9.53	2.47	3.74	7.29
20	2024-08-20	8.45	2.24	3.23	6.97
21	2024-08-21	7.85	2.32	2.37	6.98
22	2024-08-22	8.10	2.56	2.45	7.29
23	2024-08-23	7.54	2.92	1.65	7.28
24	2024-08-24	9.46	3.05	1.72	7.19
25	2024-08-25	11.77	3.15	2.20	7.15
26	2024-08-26	32.10	4.00	11.63	7.12
27	2024-08-27	37.22	4.52	14.09	7.01
28	2024-08-28	26.45	4.31	8.44	7.03
29	2024-08-29	26.67	4.18	8.83	7.11
30	2024-08-30	30.22	4.46	11.18	7.12
31	2024-08-31	37.89	4.19	18.18	7.16

Report Details: STPDLB | 2024-09-19 12:54:04 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: Hindustan Zinc Limited 10 MLD STP

Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 12:53:06

Description	STP_10MLD_OUTLET-COD_U	STP_10MLD_OUTLET-BOD_U	STP_10MLD_OUTLET-TSS_U	STP_10MLD_OUTLET-pH_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	5.5 - 9.0
Maximum Data	37.89	5.25	18.18	7.33
Minimum Data	4.89	1.81	1.65	6.97
Geometric Mean	16.19	3.28	5.6	7.2
Median	14.03	2.98	3.74	7.24
Standard Deviation	9.15	1.11	4.08	0.1
Maximum Value At Time	2024-08-31	2024-08-04	2024-08-31	2024-08-11
Minimum Value At Time	2024-08-17	2024-08-16	2024-08-23	2024-08-20
Valid Data Points	31	31	31	31
Total Data Points	31	31	31	31
Data Availability %	100.0%	100.0%	100.0%	100.0%

Sl No	Time	STP_10MLD_OUTLET-COD_U	STP_10MLD_OUTLET-BOD_U	STP_10MLD_OUTLET-TSS_U	STP_10MLD_OUTLET-pH_U
1	2024-08-01	17.36	4.97	3.77	7.22
2	2024-08-02	21.98	4.58	7.73	7.28
3	2024-08-03	23.43	4.75	7.87	7.24
4	2024-08-04	16.56	5.25	2.72	7.24
5	2024-08-05	19.80	5.13	4.73	7.20
6	2024-08-06	16.05	4.45	3.07	7.12
7	2024-08-07	7.90	2.04	2.09	7.17
8	2024-08-08	7.87	2.16	2.18	7.26
9	2024-08-09	9.46	2.16	2.97	7.22
10	2024-08-10	16.25	2.03	8.05	7.29
11	2024-08-11	12.45	2.36	5.10	7.33
12	2024-08-12	15.11	3.00	5.26	7.28
13	2024-08-13	11.70	2.98	3.60	7.29
14	2024-08-14	10.47	2.81	3.44	7.27

Sl No	Time	STP-COD_U	STP-BOD_U	STP-TSS_U	STP-pH_U
28	2024-08-28	24.03	4.84	5.95	7.78
29	2024-08-29	23.36	4.70	5.78	7.75
30	2024-08-30	23.07	4.63	5.71	7.79
31	2024-08-31	23.09	4.64	5.71	7.80

Report Details: STPDLB | 2024-09-19 13:05:11 | Custom Report



## Real Time Data Acquisition And Monitoring

Site Name: 1.0 MLD STP Kudan Nagar

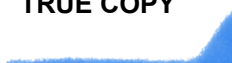
Report: Custom Report

From Date: 2024/08/01 00:00:00 To Date : 2024/08/31 13:03:55

Description	STP-COD_U	STP-BOD_U	STP-TSS_U	STP-pH_U
Prescribed Standards	0 - 50	0 - 10	0 - 20	5.5 - 9.0
Maximum Data	24.71	4.97	6.12	7.8
Minimum Data	22.67	4.55	5.61	7.72
Geometric Mean	23.53	4.73	5.82	7.77
Median	23.36	4.7	5.78	7.78
Standard Deviation	0.48	0.1	0.12	0.02
Maximum Value At Time	2024-08-01	2024-08-01	2024-08-01	2024-08-01
Minimum Value At Time	2024-08-19	2024-08-19	2024-08-19	2024-08-22
Valid Data Points	27	27	27	27
Total Data Points	31	31	31	31
Data Availability %	87.1%	87.1%	87.1%	87.1%

Sl No	Time	STP-COD_U	STP-BOD_U	STP-TSS_U	STP-pH_U
1	2024-08-01	24.71	4.97	6.12	7.80
2	2024-08-02	NA	NA	NA	NA
3	2024-08-03	NA	NA	NA	NA
4	2024-08-04	NA	NA	NA	NA
5	2024-08-05	NA	NA	NA	NA
6	2024-08-06	24.00	4.84	5.94	7.77
7	2024-08-07	24.24	4.89	6.00	7.78
8	2024-08-08	24.04	4.83	5.95	7.77
9	2024-08-09	23.83	4.79	5.90	7.75
10	2024-08-10	23.96	4.82	5.93	7.80
11	2024-08-11	23.28	4.68	5.76	7.76
12	2024-08-12	23.31	4.68	5.77	7.79
13	2024-08-13	23.05	4.63	5.70	7.78
14	2024-08-14	23.03	4.62	5.70	7.79
15	2024-08-15	23.41	4.70	5.79	7.75
16	2024-08-16	23.53	4.73	5.82	7.80
17	2024-08-17	23.44	4.71	5.80	7.78
18	2024-08-18	22.96	4.60	5.68	7.79
19	2024-08-19	22.67	4.55	5.61	7.78
20	2024-08-20	23.22	4.65	5.74	7.78
21	2024-08-21	23.23	4.66	5.75	7.78
22	2024-08-22	23.35	4.69	5.78	7.72
23	2024-08-23	23.27	4.67	5.76	7.77
24	2024-08-24	23.30	4.68	5.76	7.78
25	2024-08-25	24.27	4.89	6.01	7.75
26	2024-08-26	23.80	4.79	5.89	7.78
27	2024-08-27	23.87	4.81	5.91	7.74

*Shyad*  
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## Annexure-2

## Work Orders of Legacy Waste Remediation

S. No.	Firm Name	Work order No.	Work order Date	No. of Dumpsites Covered	Work Order Legacy Waste Qty (in Cum)	Waste Remediated (Cum)	Expected Completion Date
1	Aakanksha Enterprises (Cluster-1 & 4)	637	02-01-2023	10	771180	632367.6	02.07.2024
		625	02-01-2023	04	863085	708679.09	02.07.2024
2	D. H. Patel (Cluster-2)	1339	05-01-2023	06	1185283	603598	05.07.2024
3	Saurashtra Enviro Projects (Cluster-3)	1327	05-01-2023	04	2531065	1918982	05.07.2024
4	MKG Computer Pvt. Ltd. (Cluster-5)	106698	22-09-2023	116	2298766	469098.31	23.03.2025
5	ULB Level	-	-	45	1153621.48	946535.17	March-2025
<b>Grand Total</b>					<b>8803000.48</b>	<b>5279260.17</b>	

*\*There are Legacy waste remediation were done in Phase-wise in 09 ULBs.*

## Work Orders of SWM Processing Plants

S. No.	City/Town	Processing Technology	Plant Capacity (TPD)	Work Order Issue Date	Name of Firm	Stipulated Completion Date
1.	Hanumangarh	Compost+RDF	60	ULB Level	M/s Allied Energy Systems Pvt. Ltd. New Delhi	30.12.2024.
2.	Jhunjhunu+ Udaipurwati	Compost+RDF	65	ULB Level	M/s Allied Energy Systems Pvt. Ltd. New Delhi	30.06.2026.
3.	Jaipur	Waste to Energy	600	ULB Level	M/s JITF Urban Infrastructure Ltd. New Delhi.	30.12.2025.
4.	Jodhpur	Waste to Energy	400	ULB Level	M/s JITF Urban Infrastructure Ltd. New Delhi.	30.12.2026.
5.	Bharatpur	Compost+RDF	135.4	19.06.2024	M/s Alwazo Solutions Pvt. Ltd., Janakpuri, New Delhi	19.06.2025.
6.	Jaisalmer	Compost+RDF	50	ULB Level	M/s Shree Balaji Caretaker	30.12.2026.
7.	Ajmer	Compost+RDF	300	ULB Level	M/s NACOF	30.09.2024.
8.	Dausa	Compost+RDF	125	ULB Level	Lakshya Total Solutions	30.12.2026.
9.	Banswara	Compost+RDF	19	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
10.	Beawer	Compost+RDF	47	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
11.	Bhiwadi	Compost+RDF	56	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
12.	Bikaner	Compost+RDF	320	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
13.	Bundi	Compost+RDF	57	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
14.	Chittaurgarh	Compost+RDF	46	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.

15.	Dholpur	Compost+RDF	69	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
16.	Gangapur City	Compost+RDF	65	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
17.	Hindaun	Compost+RDF	37	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
18.	Jalore	Compost+RDF	20	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
19.	Khatushyam Ji	Compost+RDF	5	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
20.	Kishangarh	Compost+RDF	26	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
21.	Kota (South)	Compost+RDF	400	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
22.	Kota (North)	Compost+RDF	400	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
23.	Nagaur	Compost+RDF	51	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
24.	Reengus	Compost+RDF	10	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
25.	Sawai Madhopur	Compost+RDF	46	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
26.	Sirohi	Compost+RDF	13	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
27.	Sujangarh	Compost+RDF	30	28.08.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	28.02.2025.
28.	Khetri	Compost+RDF	8	20.09.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	20.03.2025.
29.	Nawalgarh	Compost+RDF	21	20.09.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	20.03.2025.
30.	Bayana	Compost+RDF	13.5	20.09.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	20.03.2025.
31.	Bagru	Compost+RDF	13	20.09.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	20.03.2025.
32.	Khandela	Compost+RDF	9.5	20.09.2023	M/S Shri MohanGarh Construction Company and RKB reuse Pvt. Ltd. (JV)	20.03.2025.
33.	Raisinghnagar	Compost+RDF	11.64	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
34.	Kesrisinghpur	Compost+RDF	5.76	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
35.	Anupgarh	Compost+RDF	12.69	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
36.	Karanpur	Compost+RDF	8.75	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
37.	Padampur	Compost+RDF	7.57	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
38.	Vijaynagar	Compost+RDF	7.57	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.

39.	Gajsinghpur	Compost+RDF	4.11	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
40.	Rawatsar	Compost+RDF	14.43	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
41.	Bhadra	Compost+RDF	16.71	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
42.	Nohar	Compost+RDF	20.48	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
43.	Pilibanga	Compost+RDF	15.33	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
44.	Sangaria	Compost+RDF	15.05	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
45.	Neem-Ka-Thana	Compost+RDF	14.89	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
46.	Sri Madhopur	Compost+RDF	12.89	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
47.	Lachhmangarh	Compost+RDF	21.94	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
48.	Ramgarh	Compost+RDF	13.57	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
49.	Losal	Compost+RDF	11.72	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
50.	Fatehpur	Compost+RDF	57.08	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
51.	Pilani	Compost+RDF	12.22	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
52.	Vidyavihar	Compost+RDF	6.43	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
53.	Baggar	Compost+RDF	5.85	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
54.	Mukandgarh	Compost+RDF	7.59	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
55.	Chirawa	Compost+RDF	18.6	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
56.	Mandawa	Compost+RDF	9.59	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
57.	Surajgarh	Compost+RDF	8.9	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
58.	Bissau	Compost+RDF	9.55	06.10.2023	M/s Escostan Infra Pvt Ltd	06.10.2024.
59.	Sarwar	Compost+RDF	8.37	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
60.	Bijainagar (M)	Compost+RDF	13.2	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
61.	Kekri	Compost+RDF	17.22	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
62.	Nasirabad	Compost+RDF	20.88	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
63.	Pushkar	Compost+RDF	9.78	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
64.	Gulabpura	Compost+RDF	11.19	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
65.	Shahpura BH (M)	Compost+RDF	12.46	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
66.	Jahazpur	Compost+RDF	8.46	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
67.	Asind	Compost+RDF	6.83	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
68.	Mandalgarh	Compost+RDF	5.69	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
69.	Gangapur	Compost+RDF	7.72	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
70.	Uniarra	Compost+RDF	5.16	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
71.	Malpura	Compost+RDF	14.81	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
72.	Todaraisingh	Compost+RDF	9.68	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
73.	Todabhim	Compost+RDF	9.44	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
74.	Karauli	Compost+RDF	56.26	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024.
75.	Sambhar	Compost+RDF	9.18	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
76.	Kishangarh Renwal	Compost+RDF	12	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
77.	Jobner	Compost+RDF	4.67	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
78.	Chaksu	Compost+RDF	13.74	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
79.	Shahpura_J (M)	Compost+RDF	13.93	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
80.	Kotputli	Compost+RDF	20.22	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
81.	Viratnagar	Compost+RDF	8.45	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
82.	Lalsot	Compost+RDF	14.12	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
83.	Bandikui	Compost+RDF	18.36	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
84.	Mahwa	Compost+RDF	10.21	22.12.2023	M/S Center for Development Communication Trust	22.12.2024
85.	Bali	Compost+RDF	8.17	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
86.	Jaitaran	Compost+RDF	9.3	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
87.	Falna	Compost+RDF	10.21	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024

88.	Sadri	Compost+RDF	11.26	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
89.	Rani	Compost+RDF	5.7	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
90.	Pindwara (M)	Compost+RDF	10.06	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
91.	Abu Road (M)	Compost+RDF	22.85	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
92.	Sanchore	Compost+RDF	13.51	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
93.	Bilara	Compost+RDF	16.27	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
94.	Phalodi	Compost+RDF	20.51	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
95.	Pipar City	Compost+RDF	15.13	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
96.	Balotra	Compost+RDF	45.93	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
97.	Pokran	Compost+RDF	9.68	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
98.	Chhoti Sadri	Compost+RDF	7.55	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
99.	Sagwara	Compost+RDF	12.1	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
100.	Partapur Garhi (M0	Compost+RDF	6.55	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
101.	Kushalgarh	Compost+RDF	4.38	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
102.	Nathdwara	Compost+RDF	19	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
103.	Deogarh	Compost+RDF	7.24	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
104.	Amet	Compost+RDF	7.12	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
105.	Fatehnagar	Compost+RDF	9.38	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
106.	Kanor	Compost+RDF	5.44	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
107.	Salumber	Compost+RDF	6.75	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
108.	Bhinder	Compost+RDF	7.35	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
109.	Kapasana	Compost+RDF	8.58	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
110.	Nimbahera	Compost+RDF	25.46	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
111.	Begun	Compost+RDF	8.51	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
112.	Rawatbhata	Compost+RDF	15.49	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
113.	Bari sadri	Compost+RDF	6.46	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
114.	Bhawani Mandi	Compost+RDF	17.38	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
115.	Jhalarapatan	Compost+RDF	15.41	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
116.	Pirawa	Compost+RDF	5.26	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
117.	Mangrol	Compost+RDF	10.31	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
118.	Chhabra	Compost+RDF	13.27	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
119.	Antah	Compost+RDF	13.31	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
120.	Baran	Compost+RDF	80.02	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
121.	Nainwa	Compost+RDF	8.01	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
122.	Kaprain	Compost+RDF	8.53	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
123.	Keshoraipatan	Compost+RDF	10.12	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
124.	Lakheri	Compost+RDF	12.15	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
125.	Indergarh	Compost+RDF	3.06	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
126.	Sangod	Compost+RDF	8.98	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
127.	Kaithoon	Compost+RDF	9.97	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
128.	Itawa	Compost+RDF	11.24	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
129.	Ramganj Mandi	Compost+RDF	16.99	22.12.2023	M/s Rekart Inovations Pvt. Ltd.	22.12.2024
130.	Kuchera	Compost+RDF	9.65	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
131.	Parbatsar	Compost+RDF	6.24	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
132.	Mundwa	Compost+RDF	6.93	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
133.	Merta City	Compost+RDF	18.93	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
134.	Didwana	Compost+RDF	22.09	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
135.	Kuchaman City	Compost+RDF	25.47	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
136.	Ladnu	Compost+RDF	26.95	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
137.	Degana	Compost+RDF	8.23	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
138.	Makrana	Compost+RDF	58.25	16.03.2024	M/s Rekart Inovations Pvt. Ltd.	16.03.2025
	<b>Total</b>		<b>4993.03</b>			
			<b>TPD</b>			

**Work Order of Legacy Waste Remediation:**

**Government of Rajasthan**  
**Local Self Government Department**  
**(Directorate of Local Bodies, Rajasthan, Jaipur)**  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in  
No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 637 Date 02/01/2023

**Work Order**

M/s Aakanksha Enterprises C-108, Mahavir Vihar, Sector-1 Dwarka, New Delhi-110045  
(Lead Partner) JV with M/s TRANSIT ADVERTISING PVT. LTD. 1K72 NIT, Faridabad, Haryana 121001

- Sub** : Work order for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 1**
- Ref** : Your bid submitted on dated 06.09.2022 opened through RJGETS on 07.09.2022 and Financial bid opened on 30.09.2022 and LoA no 117411 dated 22.11.2022

1. Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 1** is as under:

Description of Work / Item(s)	Basic rate (Rs per cum with all taxes excluding GST)	Amount in Rs
Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of <b>Cluster 1</b> . Tipping fee ( the fee to be paid to bidder) per cubic meter qty. 771180 cum.	297	229040460

2. Accepted contract amount for **cluster 1** towns is Rs 229040460/- (Rupees twenty two crore ninety lacs forty thousand and four hundred sixty only) exclusive of GST @18% as corrected and modified in accordance with the condition of the bid document. Details of towns as per bid conditions.
3. As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provision and mobilised required adequate numbers of machines and manpower.
4. Insurance covers shall be submitted as per clause 4.4 of GCC & SCC of bid document
5. Stipulated time period of start: Within 30 days from the date of issue of this work order
6. Stipulated time period of completion: 18 months from the date of stipulated date of start
7. The work shall be executed under the direction and supervision of Employers representatives
8. Schedule of payment as per clause 15 of GCC of bid document.
9. All the condition of bid document including addendum and letter of acceptance of rates and all the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
10. In case any dispute, condition of bid document including addendum shall applicable and jurisdictions of court shall be at Jaipur court only.
11. Pl contact concerned ULB to take possession of the site
- This bears approval of the competent Authority  
Encl : Copy of Contract Agreement

  
(Himanshu Kumar Sharma)  
Director cum Joint Secretary

Date: 02/01/2023

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 638-648

Copy to followings for information &na:-

1. SA to Hon'ble Minister LSG&UDH, GoR
2. PS to Secretary LSG, GoR
3. PS to Director cum Joint Secretary LSG
4. Chief Engineer, DLB
5. Financial Advisor, DLB
6. SE, DLB
7. Executive Engineer, DLB
8. PA to commissioner Municipal Corporation/Council-----
9. DDR
10. Programmer, DLB with the request to upload on website
11. Guard file

  
Chief Engineer

Tel No.:+91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 625

Date 02/01/2023

**Work Order****M/s Aakanksha Enterprises C-108, Mahavir Vihar, Sector-1 Dwarka, New Delhi-110045****(Lead Partner) JV with M/s TRANSIT ADVERTISING PVT. LTD. 1K72 NIT, Faridabad, Haryana 121001**

- Sub** : Work Order for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 4**
- Ref** : Your bid submitted on dated 06.09.2022 opened through RJGETS on 07.09.2022 and Financial bid opened on 30.09.2022 and LoA no 117438 dated 22.11.2022

1. Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 4** is as under:

Description of Work / Item(s)	Basic rate (Rs per cum with all taxes excluding GST)	Amount in Rs
Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of <b>Cluster 4</b> . Tipping fee ( the fee to be paid to bidder) per cubic meter qty. 863085 cum.	297	256336245

2. Accepted contract amount for **cluster 4 towns** is **Rs 256336245/-** (Rupees Twenty five crore Sixty three lacs thirty six thousand and two hundred forty five only) exclusive of GST @18% as corrected and modified in accordance with the condition of the bid document. Details of towns as per bid conditions.
3. As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provision and mobilised required adequate numbers of machines and manpower.
4. Insurance covers shall be submitted as per clause 4.4 of GCC & SCC of bid document
5. Stipulated time period of start: Within 30 days from the date of issue of this work order
6. Stipulated time period of completion: 18 months from the date of stipulated date of start
7. The work shall be executed under the direction and supervision of Employers representatives
8. Schedule of payment as per clause 15 of GCC of bid document.
9. All the condition of bid document including addendum and letter of acceptance of rates and all the provisions of RTTP Act: 2012 and Rules 2013 shall be applicable.
10. In case any dispute, condition of bid document including addendum shall applicable and jurisdictions of court shall be at Jaipur court only.
11. PI contact concerned ULB to take possession of the site
- This bears approval of the competent Authority
- Encl : Copy of Contract Agreement

(Hridesh Kumar Sharma)  
Director cum Joint Secretary

Date: 02/01/2023

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 626-636

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- SE, DLB
- Executive Engineer, DLB
- PA to commissioner Municipal Corporation/Council-----
- DDR
- Programmer, DLB with the request to upload on website
- Guard file

*[Signature]*  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste\_Cluster5/2023/ 106698

Date 22/09/2023

**Work Order**

M/s MKG Computers Pvt. Ltd. (Lead Partner), F-1, Surya Kiran Building, Block No. 35, Sanjay Place, Agra (UP) 282002 & M/s Mayo Vessels & Machines Pvt. Ltd., Plot NO. C-90, MIDC /WALUJ Aurangabad, Maharashtra - 431136 (JV Name M/s MKG Computers Pvt. Ltd) Email: mkgwastemanagement@gmail.com.

**Sub** : Work order for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of Cluster 5 (116 Towns).

**Ref** : Your bid submitted on dated 17.07.2023 opened through RJGETS on 18.07.2023 and Financial bid opened on 04.08.2023, Negotiation dated on 21.08.2023, LoA No. 103833 dated 14.09.2023 and your acceptance letter dated 15.09.2023

- Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of Cluster 5 is as under:

Description of Work / Item(s)	Basic rate (Rs per cub mt. with all taxes excluding GST)	Amount in Rs
Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of Cluster 5. Tipping fee ( the fee to be paid to bidder per cubic meter) qty. 2298770 cub mt.	550/-	1,26,43,23,500

- Accepted contract amount for cluster 5 towns is Rs 1,26,43,23,500/- (Rupees one twenty six crore forty three lacs twenty three thousand five hundred only) exclusive of GST @18% as corrected and modified in accordance with the condition of the bid document. Details of towns as per bid conditions.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provision and mobilised required adequate numbers of machines and manpower.
- Insurance covers shall be submitted as per clause 4.4 of GCC & SCC of bid document
- Stipulated time period of start: Within 30 days from the date of issue of this work order
- Stipulated time period of completion: 18 months from the date of stipulated date of start
- The work shall be executed under the direction and supervision of Employers representatives
- Schedule of payment as per clause 15 of GCC of bid document.
- All the condition of bid document including addendum and letter of acceptance of rates and all the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable and jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site

This bears approval of the competent Authority  
Encl : Copy of Contract Agreement

(Hriddesh Kumar Sharma)  
Director cum Special Secretary

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste\_Cluster5/2023/ 106699- 7/16

Date: 22/09/2023

Copy to followings for information &amp; na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- SE, DLB
- Executive Engineer, DLB
- PA to commissioner Municipal Corporation/Council/Board.....
- DDR.....
- Programmer, DLB with the request to upload on website
- Guard file

  
Chief Engineer

**Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)**

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 1339

Date 05/01/2023

**Work Order**

M/s D.H. Patel 305-306, Ratna Sagar Apartment, B/s Varachha Police Station, Varachha Road, Surat-395006(Lead Partner) JV with M/s Sukhpal Singh Construction 203, Stone area Subhash Nagar Panchvati Kunhadi Kota (DHP-SSC JV)

- Sub** : Work Order for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 2**
- Ref** : Your bid submitted on dated 06.09.2022 opened through RJGETS on 07.09.2022 and Financial bid opened on 30.09.2022 and LoA no 117420 dated 22.11.2022

1. Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 2** is as under:

Description of Work / Item(s)	Basic Rate (Rs per cum with all taxes excluding GST)	Amount in Rs
Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of <b>Cluster 2</b> . Tipping fee ( the fee to be paid to bidder) per cubic meter qty. 1185283 cum	395.40	468660898.20

2. Accepted contract amount for **cluster 2 towns** is Rs 468660898/- (Rupees Forty six crore Eighty six lacs sixty thousand and Eight hundred Ninety Eight only) exclusive of GST @18% as corrected and modified in accordance with the condition of the bid document. Details of towns as per bid conditions.
3. As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provision and mobilised required adequate numbers of machines and manpower.
4. Insurance covers shall be submitted as per clause 4.4 of GCC & SCC of bid document
5. Stipulated time period of start: Within 30 days from the date of issue of this work order
6. Stipulated time period of completion: 18 months from the date of stipulated date of start
7. The work shall be executed under the direction and supervision of Employers representatives
8. Schedule of payment as per clause 15 of GCC of bid document.
9. All the condition of bid document including addendum and letter of acceptance of rates and all the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
10. In case any dispute, condition of bid document including addendum shall applicable and jurisdictions of court shall be at Jaipur court only.
11. Pl contact concerned ULB to take possession of the site
- This bears approval of the competent Authority
- Encl : Copy of Contract Agreement

(Hradesh Kumar Sharma)  
Director cum Joint Secretary

Date: 05/01/2023

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 1340-351

Copy to followings for information & na:-

1. SA to Hon'ble Minister LSG&UDH, GoR
2. PS to Secretary LSG, GoR
3. PS to Director cum Joint Secretary LSG
4. Chief Engineer, DLB
5. Financial Advisor, DLB
6. SE, DLB
7. Executive Engineer, DLB
8. PA to commissioner Municipal Corporation/Council-----
9. DDR
10. Programmer, DLB with the request to upload on website
11. Guard file

M.S.  
Chief Engineer

**Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)**

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 1327

Date 05/01/2023

**Work Order**


**M/s Saurashtra Enviro Projects Pvt. Ltd 3rd Floor K.G. Chambers,  
Udhnadarwaja, Ring Road Surat -395002**

- Sub** : Work Order for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 3**
- Ref** : Your bid submitted on dated 06.09.2022 opened through RJGETS on 07.09.2022 and Financial bid opened on 30.09.2022 and LoA no 117429 dated 22.11.2022.

1. Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of **Cluster 3** is as under:

Description of Work / Item(s)	Basic rate (Rs per cum with all taxes excluding GST)	Amount in Rs
Dump site legacy waste remediation as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for ULBs of <b>Cluster 3</b> . Tipping fee ( the fee to be paid to bidder) per cubic meter qty. <b>2531064 cum</b>	393.30	995467471.20

2. Accepted contract amount for **cluster 3 towns** is Rs **995467471/-** (Rupees Ninety Nine crore Fifty four lacs Sixty Seven thousand and four hundred seventy one only) exclusive of GST @18% as corrected and modified in accordance with the condition of the bid document. Details of towns as per bid conditions.
3. As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provision and mobilised required adequate numbers of machines and manpower.
4. Insurance covers shall be submitted as per clause 4.4 of GCC & SCC of bid document
5. Stipulated time period of start: Within 30 days from the date of issue of this work order
6. Stipulated time period of completion: 18 months from the date of stipulated date of start
7. The work shall be executed under the direction and supervision of Employers representatives
8. Schedule of payment as per clause 15 of GCC of bid document.
9. All the condition of bid document including addendum and letter of acceptance of rates and all the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
10. In case any dispute, condition of bid document including addendum shall applicable and jurisdictions of court shall be at Jaipur court only.
11. PI contact concerned ULB to take possession of the site
- This bears approval of the competent Authority
- Encl : Copy of Contract Agreement

  
(Hridesh Kumar Sharma)  
Director cum Joint Secretary

Date: 05/01/2023

No: F 55 ( ) PA/CE/DLB/SBM2.O/Legacy waste/2022/ 1328-338

Copy to followings for information & na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- SE, DLB
- Executive Engineer, DLB
- PA to commissioner Municipal Corporation/Council-----
- DDR
- Programmer, DLB with the request to upload on website
- Guard file

  
Chief Engineer

## Work Order of SWM Processing Plants:

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_4/2024/ 73117

Date: 27/08/2024

## Work Order

M/s Centre for Development Communication Trust,  
16, Shri Gopal Nagar Gopalpura Bypass,  
Jaipur-302015  
E-mail: info@cdcindia.org

- Sub :** Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 6 ULBs of Cluster 4.
- Ref :** Your bid submitted on dated 09.01.2024 opened through RJGETS on 11.03.2024 and Financial bid opened on 14.03.2024.  
: LoA No. 31797 dated 15.03.2024

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 6 ULBs of Cluster 4 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 6 ULBs of Cluster 4	399/- per MT

- Total cost of Solid waste processing plants for 10 ULBs of Cluster 3 is Rs 1242.14 Lakh in which VGF will be Rs. 1030.97 Lakh and remaining Rs. 211.17 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level. payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement




(Pradep Kumar Garg)  
Chief Engineer (SBM-U)

Date: 27/08/2024

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_4/2024/ 73118-132

Copy to followings for information &amp; na:-

- SA to Hon'ble Minister LSG&U/DL, GoR
- PS to Principal Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Rajgarh, Al, Khairthal, Tilana, Kherli, Kishangarhbas and Behror.
- Guard file



Chief Engineer (SBM-U)

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_3/2024/ 73037

Date: 27/08/2024

Work Order

M/s Centre for Development Communication Trust,  
16, Shri Gopal Nagar Gopalpura Bypass,  
Jaipur-302015  
E-mail: info@cdcindia.org

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster 3.
- Ref** : Your bid submitted on dated 09.01.2024 opened through RJGETS on 11.03.2024 and Financial bid opened on 14.03.2024.
- : LoA No. 31769 dated 15.03.2024

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster 3 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster 3	399/- per MT

- Total cost of Solid waste processing plants for 10 ULBs of Cluster 3 is Rs 2104.00 Lakh in which VGF will be Rs. 1747.00 Lakh and remaining Rs. 357.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

(Pradeep Kumar Garg)  
Chief Engineer (SBM-U)

Date: 27/08/2024

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_3/2024/ 73038-116

Copy to followings for information &na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Principal Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Rajakhera, Bari, Rupbas, Deeg, Kaman, Kumher, Nagar, Nadbai, Weir and Bhusawar.
- Guard file

Chief Engineer (SBM-U)

**Government of Rajasthan**  
**Local Self Government Department**  
 (Directorate of Local Bodies, Rajasthan, Jaipur)  
 G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
 Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126131

Date 22/12/2023

## Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
 Corp. Office: 2007, Sector-45,  
 Gurgaon-122003  
 Email: anurag@rekart.co.in, team@rekart.co.in

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 2.
- Ref** : Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023 and negotiation date on 04.10.2023.
- : Work Order No. 113031 dated 06.10.2023 and LoA No. 112901 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 2 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 2	Rs. 436/ Ton

- Total cost of Solid waste processing plants for 5 ULBs of Cluster 2 is Rs 1090.00 Lakh in which VGF will be Rs. 791.00 Lakh and remaining Rs. 299.00 Lakh will be born by contractor.
  - As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
  - Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
  - The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
  - VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
  - Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
  - PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
  - All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
  - All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
  - In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
  - PI contact concerned ULB to take possession of the site.
- This bears approval of the competent Authority  
 Encl : Contract Agreement

  
 (Arun Vyas)  
 Chief Engineer  
 Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126132-145  
 Copy to followings for information & na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Uniara, Malpura, Todaraisingh, Todabhim And Karauli.
- Guard file

  
 (Arun Vyas)  
 Chief Engineer

Government of Rajasthan  
Local Self Government Department

(Directorate of Local Bodies, Rajasthan, Jaipur)

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126147

Date 22/12/2023

## Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-4S,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 8 ULBs of Cluster 9.
- Ref** : Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023 and negotiation date on 04.10.2023.
- : Work Order No. 113042 dated 06.10.2023 and LoA No. 112912 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 8 ULBs of Cluster 9 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 8 ULBs of Cluster 9	Rs. 436/ Ton

- Total cost of Solid waste processing plants for 8 ULBs of Cluster 9 is Rs 1610.00 Lakh in which VGF will be Rs. 1336 Lakh and remaining Rs. 274.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement



(Arun Vyas)  
Chief Engineer

Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126147-165

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Ball, Jaitaran, Falna, Sadri, Rani, Pindwara, Abu Road And Sanchore.
- Guard file



(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in  
NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126110 Date 22/12/2023

## Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122603  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 11 ULBs of Cluster 1.
- Ref : Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023 and negotiation date on 04.10.2023  
: Work Order No. 113020 dated 06.10.2023 and LoA No. 112874 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 11 ULBs of Cluster 1 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 11 ULBs of Cluster 1	Rs. 436/ Ton

- Total cost of Solid waste processing plants for 11 ULBs of Cluster 1 is Rs 2163.00 Lakh in which VGF will be Rs. 1795.00 Lakh and remaining Rs. 368.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- Pl provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- Pl contact concerned ULB to take possession of the site.

This bears approval of the competent Authority  
Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer  
Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126111- 6730

Copy to followings for information & na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Sarwar, Bijainagar, Kekri, Nasirabad, Pushkar, Gulabpura, Shahpura\_Bh, Jahazpur, Asind, Mandalgarh And Gangapur.
- Guard file

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_15/2024/ 32405

Date: 16/03/2024

## Work Order

**M/s Rekart Innovations Pvt. Ltd.,**  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email ID: team@rekart.co.in, anurag@rekart.co.in

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 15.
- Ref** : Your bid submitted on dated 09.01.2024 opened through RJGETS on 11.03.2024 and Financial bid opened on 14.03.2024.  
: LoA No. 31779 dated 15.03.2024.


Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 15 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 15	374/- per MT

- Total cost of Solid waste processing plants for 9 ULBs of Cluster-15 is Rs 2116.97 Lakh in which VGF will be Rs. 1636.62 Lakh and remaining Rs. 480.35 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

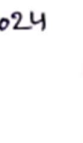
  
(Manoj Kumar Soni)  
Chief Engineer

Date: 16/03/2024

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Cluster\_15/2024/ 32406-415

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Principal Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Kuchera, Parbatsar, Mundwa, Merta City, Didwana, Kuchaman City, Ladnu, Degana and Makrana.
- Guard file

  
(Manoj Kumar Soni)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Bharatpur/2024/59607

Date: 19/06/2024

## Work Order

M/s Alwazo Solutions Pvt. Ltd, RZ-79-80, Gall No.1, Dabri Extension Main Road,  
New Delhi-110045 (Lead Member) JV With M/s Daya Charan & Company,  
D - 2/96, Janak Puri, New Delhi - 110058,  
Email - info@zerowasterecycler.com., bdm@zerowasterecycler.com


- Sub : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost + RDF) at Municipal Corporation, Bharatpur scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines.
- Ref : Your bid submitted on dated 18.04.2024 opened through RJGETS on 22.04.2024 and Financial bid opened on 06.05.2024.
- : LoA No. 56558 dated 10.06.2024 and your acceptance letter no. 007 dated 10.06.2024

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost + RDF) at Municipal Corporation, Bharatpur scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines as detailed under:

Description of Work / Item(s)	Basic Rate (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost + RDF) at Municipal Corporation, Bharatpur scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines.	287/- per MT as tipping fee

- Total cost of Solid waste processing plants for Municipal Corporation, Bharatpur is Rs 1408.30 Lakh in which VGF will be Rs. 774.565 Lakh and remaining Rs. 633.735 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by Municipal Corporation, Bharatpur as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor as per clause GCC 4.3.1.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority  
Encl : Contract Agreement

  
19/6/2024  
(Pradeep Kumar Garg)  
Chief Engineer (SBM-U)

Date: 19/06/2024

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE/Bharatpur/2024/59605-615

Copy to followings for information &amp; na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Principal Secretary LSG, GoR
- PS to Director cum Joint Secretary LSG
- PA to Chief Engineer, DLB
- PA to Chief Engineer, SBM (U), DLB
- Financial Advisor, DLB
- DDR, Bharatpur
- SE, DLB
- Executive Engineer, DLB
- Municipal Corporation, Bharatpur.
- Guard file

  
19/6/2024  
Chief Engineer

**Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)**

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 10 595)

Date 20/09/2023

**Work Order**

M/s Shri Mohangarh Construction Company, S-8, transport Nagar, Jaisalmer-345001 (First Party/Lead Partner) JV with M/s RKB Reuse Private Limited, Flat No. 715, S-7th Floor, Raj Tilak apartment Panas Gam, City Light Road, Surat Gujarat-395017 (Second Partner), (JV Name SMCC-RKB)  
Email ID-shrimcc2005@gmail.com

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 05 ULBs
- Ref** : Your bid submitted on dated 17.07.2023 opened through RJGETS on 18.07.2023, Financial bid opened on 04.08.2023 and Negotiation date on 21.08.2023.  
: LoA no 103905 dated 14.09.2023 and Acceptance letter dated 18.09.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 05 ULBs as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 05 ULBs (Khetri, Nawalgarh, Bayana, Bagru and Khandela)	Rs. 437/Ton

- Total cost of Solid waste processing plants of 05 towns is Rs 686.00 Lakh in which VGF will be Rs. 569.35 Lakh and remaining Rs. 116.65 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 18 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in  
NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126216 Date 22/12/2023

Revised Work Order


M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub :** Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 13.
- Ref :** Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023.  
: Work Order No. 113087 dated 06.10.2023 and LoA No. 112971 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 13 as detailed under:


Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 13	Rs. 436/ Ton

- Total cost of Solid waste processing plants for 7 ULBs of Cluster 13 is Rs 1910.00 Lakh in which VGF will be Rs. 1415.00 Lakh and remaining Rs. 495.00 Lakh will be born by contractor.
  - As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
  - Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
  - The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
  - VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
  - Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
  - PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
  - All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
  - All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
  - In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
  - PI contact concerned ULB to take possession of the site.
- This bears approval of the competent Authority  
Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer  
Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126216- 232  
Copy to followings for information &na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner / Executive Officer, Municipal Council/Board, Bhawani Mandi, Jhalrapatan, Pirawa, Mangrol, Chhabra, Antah And Baran.
- Guard file

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.:+91 141 2222469

Fax No.:+91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126179

Date 22/12/2023

Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 11.
- Ref** : Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023.  
: Work Order No. 113064 dated 06.10.2023 and LoA No. 112934 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 11 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 7 ULBs of Cluster 11	Rs. 399/ Ton

- Total cost of Solid waste processing plants for 7 ULBs of Cluster 11 is Rs 1203.00 Lakh in which VGF will be Rs. 999.00 Lakh and remaining Rs. 204.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

(Arun Vyas)  
Chief Engineer

Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126180-195

Copy to followings for information &na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner / Executive Officer, Municipal Council/Board, Chhoti Sadri, Sagwara, Partapur Garhi, Kushalgarh, Nathdwara, Deogarh, Amet.
- Guard file

(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126198

Date 22/12/2023

## Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub :** Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 12.
- Ref :** Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023.
- :** Work Order No. 113076 dated 06.10.2023 and LoA No. 112951 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 12 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 12	Rs. 399/ Ton

- Total cost of Solid waste processing plants for 9 ULBs of Cluster 12 is Rs 1642.00 Lakh in which VGF will be Rs. 1363.00 Lakh and remaining Rs. 279.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer  
Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126197-214

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner / Executive Officer, Municipal Council/Board, Fatehnagar, Kanor, Salumbar, Bhinder, Kapasan, Nimbahera, Begun, Rawatbhata And Bari Sadri.
- Guard file

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsg.urban.rajasthan.gov.in

Tel No.: +91 141 2222469

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126089

Revised Work Order

Date 22/11/2023

M/s Centre for Development Communication Trust,  
16, Shri Gopal Nagar Gopalpura Bypass,  
Jaipur-302015  
E-mail: info@cdcindia.org

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster-5.
- Ref** : Your bid submitted on dated 14.09.2023 opened through RJGETS on 15.09.2023, Financial bid opened on 22.09.2023.
- : Work Order No. 112502 dated 06.10.2023 and LoA No. 112411 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster-5 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 10 ULBs of Cluster-5	Rs. 342/ Ton

- Total cost of Solid waste processing plants for 10 ULBs of Cluster-5 is Rs 2073.00 Lakh in which VGF will be Rs. 1721.00 Lakh and remaining Rs. 352.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority  
Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer

Date: 22/11/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126090-6109

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner/Executive Officer, Municipal Council/Board, Sambhar, Kishangarh Renwal, Jobner, Chaksu, Shahpura J, Kotputli, Viratnagar, Lalsot, Bandikui And Mahwa
- Guard file

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

web site : www.lsg.urban.rajasthan.gov.in

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126164

Date 22/12/2023

## Revised Work Order

M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub :** Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 10.
- Ref :** Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023 and negotiation date on 04.10.2023.
- :** Work Order No. 113053 dated 06.10.2023 and LoA No. 112923 dated 06.10.2023.

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 10 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 5 ULBs of Cluster 10	Rs. 436/ Ton

- Total cost of Solid waste processing plants for 5 ULBs of Cluster 10 is Rs 1298.00 Lakh in which VGF will be Rs. 984.00 Lakh and remaining Rs. 314.00 Lakh will be born by contractor.
- As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
- Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
- The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
- VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
- Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
- PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
- All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
- All the provisions of RTTP Act 2012 and Rules 2013 shall be applicable.
- In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
- PI contact concerned ULB to take possession of the site.

This bears approval of the competent Authority

Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer

Date: 22/12/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 126165-178

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner / Executive Officer, Municipal Council/Board, Bilqra, Phalodi, Pipar City, Balotra And Pokaran.
- Guard file

  
(Arun Vyas)  
Chief Engineer

Government of Rajasthan  
Local Self Government Department  
(Directorate of Local Bodies, Rajasthan, Jaipur)  
G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur  
web site : www.lsg.urban.rajasthan.gov.in

Tel No.: +91 141 2222469

Fax No.: +91 141 2222403

Date 06/10/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 113098  
Work Order


M/s Rekart Innovations Pvt. Ltd.,  
Corp. Office: 2007, Sector-45,  
Gurgaon-122003  
Email: anurag@rekart.co.in, team@rekart.co.in

- Sub** : Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 14.
- Ref** : Your bid submitted on dated 29.09.2023 opened through RJGETS on 29.09.2023, Financial bid opened on 03.10.2023.  
: LoA no ..... dated ..... and Acceptance letter dated ..06/10/2023

Please find enclosed herewith the copy of contract agreement duly signed by the undersigned and your authorised representative for the execution of Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 14 as detailed under:

Description of Work / Item(s)	Basic rate of tipping fee per ton (Rs with all taxes)
Design, Construction, Establishment and Development of Solid Waste Processing Plant (Compost+RDF) scalable further as per the requirements with Operation & Maintenance for 20 years on VGF basis as per Solid Waste Management Rules, 2016 as Amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines for 9 ULBs of Cluster 14	Rs. 436/ Ton


- Total cost of Solid waste processing plants for 9 ULBs of Cluster 14 is Rs 1658.00 Lakh in which VGF will be Rs. 1376.00 Lakh and remaining Rs. 282 Lakh will be born by contractor.
  - As per the condition of contract, you are requested to mobilize and execute the work in accordance with contract provisions.
  - Insurance covers shall be submitted as per clause SCC 4.4 of bid document.  
Stipulated time period of start: Within 30 days from the date of issue of this work order  
Stipulated time period of completion of plants 12 months from the date of stipulated date of start.  
Stipulated time period of completion of O&M services: Twenty years from the Commercial Operational Date (COD) of plants.
  - The work shall be executed under the direction and supervision of Employers representatives. All required permission will be taken up at your level as per the condition of the contract.
  - VGF as mentioned in bid document will be paid as per the prescribed milestones at DLB level, payment of tipping fees per ton basis will be made to contractor by concerned ULBs as per condition of contract.
  - Performance security will be deducted @10% of contract value from every running bill/final bill of contractor.
  - PI provide name of your bank and dedicated bank account number to make easy, early and safe transaction.
  - All the condition of bid document including addendum and letter of acceptance of rates shall be applicable.
  - All the provisions of RTPP Act 2012 and Rules 2013 shall be applicable.
  - In case any dispute, condition of bid document including addendum shall applicable as per the hierarchy mentioned in agreement. Jurisdictions of court shall be at Jaipur court only.
  - PI contact concerned ULB to take possession of the site.
- This bears approval of the competent Authority  
Encl : Contract Agreement

  
(Arun Vyas)  
Chief Engineer  
Date: 06/10/2023

NO: F 55 ( ) PA/CE/DLB/SBM2.0/PROCESSING OF WASTE /2023/ 113099 - 113108

Copy to followings for information &amp;na:-

- SA to Hon'ble Minister LSG&UDH, GoR
- PS to Secretary LSG, GoR
- PS to Director cum Special Secretary LSG
- Chief Engineer, DLB
- Financial Advisor, DLB
- Concern DDR
- SE, DLB
- Executive Engineer, DLB
- Commissioner / Executive Officer, Municipal Council/Board, Nainwa, KapraIn, Keshoraipatan, Lakheri, Indragarh, Sangod, Kaithoon, Itawa, Ramganj Mandi.
- Guard file

  
(Arun Vyas)  
Chief Engineer

TRUE COPY

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 606 / 2018

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016

**VAKALATNAMA**

KNOW ALL to whom these present shall come that I, Arun Vyas S/o Late Sri V.D. Vyas, Chief Engineer Director of Local Bodies, Local Self Government Department, Government of Rajasthan, Jaipur authorized representative of Respondent's Company

The above named Respondent, do hereby appoint/herein after called by advocate/s) to be my/our Advocate in the above-noted case authorize him:-

**SHIV MANGAL SHARMA AND SAURABH RAJPAL  
ADVOCATES**

**OFF: D-291 2ND & 3RD FLOOR,  
DEFENCE COLONY, NEW DELHI-110024**

**PH:9971792885**

**Email:advocatesaurabhrajpal@gmail.com**

To act, appear and plead in the above-noted case in this court or in any other Court in which the same may be tried or heard and also in the appellate court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals cross-objections or petitions for executions review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subjects to payment of fees for each stage.

To file and take back documents, to admit and /or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

The deposit, draw and receive money, cheques, case and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner authorising him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby Agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purpose.

And I/We undersigned that I/We or my/our duly authorized agent would appear in court on all hearings and will inform the Advocate for appearance when the case is called.

And I/We undersigned do hereby agree not to hold the advocate of his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the court shall be of the Advocate which he shall receive and retain for himself.

And I/We undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHERE OF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this day of 2024 Accepted subject to the terms of the fees.

*Shiv Mangal Sharma*  
D/15/1/2020

ADVOCATE

*Shiv Mangal Sharma*

*Arun Vyas*  
(Arun Vyas)  
Chief Engineer  
Local Self Government  
Raj. Jaipur

